GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:2977 ANSWERED ON:14.03.2011 OLD AGE HOMES

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Old Age Homes in the country, State-wise;
- (b) whether the Government provides any financial assistance to the State Governments/Non-Governmental Organisations (NGOs) for construction and maintenance of Old Age Homes;
- (c) if so, the details of grants/financial assistance given to them during the last three years, State-wise;
- (d) the details of the proposals received from the State Governments including Karnataka/NGOs for construction/maintenance of Old Age Homes, State-wise;
- (e) the follow-up action taken by the Government during the said period;
- (f) whether these Old Age Homes are also receiving any external financial aid; and
- (g) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRID. NAPOLEON)

- (a) and (e): Financial assistance is provided to Government/Non-Governmental Organizations, Panchayati Raj Institutions, local bodies etc. for running and maintenance of Old Age Homes etc. under the Scheme of Integrated Programme for Older Persons (IPOP) of the Ministry. There is no Scheme for providing financial assistance to Government/Non-Governmental Organisations, Panchayati Raj Institutions, local bodies etc. for construction of Old Age Homes. A State/UT wise statement of Old Age Homes assisted and amount of grant-in-aid released for running and maintenance of Old Age Homes during last three years and in the current financial year is enclosed as Annexure.
- (f) and (g): As per Rule 209(1) of General Finance Rule 2005 "The Institution or Organisation seeking grants-in-aid should also certify that it has not obtained or applied for grants for the same purpose or activity from any other Ministry or Department of the Government of India or State Government."